

जवाब की ओर खींचना चाहता हूँ। आपने कहा था कि अवाहरलाल नेहरू विश्वविद्यालय के हरिजन छात्रों के सम्बन्ध में डिस्कशन देंगे...।

अध्यक्ष महोदय : दिया है।

श्री रामबिलास पासवान : आपने हाफ एन आबर डिस्कशन बलाऊ करने के लिये कहा था। इस सम्बन्ध में कोई जानकारी नहीं मिली है।

अध्यक्ष महोदय : मैं इसके लिये वचनबद्ध हूँ। मैंने एडमिट किया है। मैंने जो बात कह दी है उसमें फर्क नहीं आ सकता।

SHRI HARIKESH BAHADUR (GORAKHPUR): Sir, there are two things which are interlinked and I would like that you may kindly ask the Government to make a statement thereon. One is about the operation of so-called khalistan office from within the Golden Temple and the second is about the landing of the piper place.

MR. SPEAKER : I am finding out and if there is anything I will consider it.

12.10 hrs.

PAPERS LAID ON THE TABLE

Notifications Under Sugar Undertakings (Taking over of Management) Act 1978.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : It beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 21 of the Sugar undertakings (Taking Over of Management) Act, 1978

(1) S.O. 190 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Cauvery, Petaivaytalia (Tamil Nadu).

(2) S.O. 191 (E) published in Gazette of India dated the 22nd March, 1983 regarding management of Ajudhiya Sugar Mills, Raj-Ka-Shaspur (U.P.).

(3) S. O. 192 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of The Janta Sahkari Sakkar Karkhava Limited, Shankarnagar (Maharashtra).

(4) S.O. 193 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Rai Bahadur Narain Singh Sugar Mills Limited, Laksar (U.P.).

(5) S.O. 194 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Shree Sitaram Sugar Mills Limited, Laksar (U.P.).

(6) S.O. 195 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Sekasaria Sugar Mills Limited, Babhan (U.P.).

(7) S.O. 196 (E) published in Gazette of India dated the 22nd March, 1983 regarding Management of Shri Keshoraipatan Sahkari Sugar Mills Limited, Keshoraipatan (Rajasthan).

(Placed in Library See No. L.T. 386/83)

Notification under the Central Excise Rules, 1944.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAE) : On behalf of Shri Janardhana Poojary I beg to lay on the Table a copy of Notification No. G.S.R. 327 (E) (Hindi and English versions) published in Gazette of India dated the 12th April, 1983 together with an explanatory memorandum regarding exemption Dynamics to goods manufactured by Messrs Bharat Limited for supply to the Ministry of Defence for official purposes from the whole of excise duty leviable thereon, issued under the Central Excise Rules, 1944.

(Placed in Library See No. L.T. 638/83)

ESTIMATES COMMITTEE

Forty-Fifth Report

SHRI BANSILAL (BHIWANI) : Sir, I beg to present the Forty-Fifth Report Hindi